

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.77/KB//2017
(CP-459/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company	Superking Electricals Pvt.Ltd. & Ors.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TIAINLA
Dy Director

O/O RD (ER)
Ministry of Corporate
Affairs 5.12.17

1. Amitabh Shukla, Adv.
P.C. Pandey, Adv.
Riya Senha, Adv.

} for the Applicant
Companies Riya Senha,
5.12.17.

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Heard. Reserved for order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)